

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.04.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP No.180/ 2017	Await report from ROC	Divya Prasad, PCS	252(3)	Kamal Farms India Ltd.	ROC	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

23. DIVYA PRASAD  
9611566234

petitioner Company  
M/s Kamal Farms India Ltd



**ORDER**

PCS for petitioner company is present. She has filed proof of service of notice on ROC, Karnataka by Registered Post. Await report. At the request of the counsel issue fresh notice to ROC, Karnataka at Bangalore. Registry to prepare notice, PCS to collect the notice and serve it on ROC, Karnataka and file proof of service. List it on 19.04.2018.

  
MEMBER(T)

  
MEMBER(J)